

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

5. I.A. 3579/2022

In

C.P.(IB)-2469(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: UCO Bank

V/s.

PMT Machines Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Ms. Mitali Bhatt is present through virtual hearing.

I.A. 3579/2022

The above application is filed by the Applicant, Mr. Ram Ratan Kanoongo for taking the progress report for placing on record the Progress/Developments in implementation of the approved Resolution Plan in respect of the Corporate Debtor.

The same is taken on record and accordingly, the above I.A. is **allowed** and **stands disposed of**.

List the main company petition on **06.12.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)